



2026:DHC:5715



\$~18 & 19

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ O.M.P. (COMM) 242/2025, I.A. 15918/2025
ATLAS HOSPITALITYPetitioner
Through: Mr. Avantika Kadapatti, Adv.
versus

MYPREFERRED TRANSFORMATION AND
HOSPITALITY PVT. LTD.Respondent
Through:

19.
+ O.M.P. (COMM) 243/2025, I.A. 15919/2025
MYPREFERRED TRANSFORMATION AND
HOSPITALITY PVT LTDPetitioner
Through:
versus

ATLAS HOSPITALITYRespondent
Through: Mr. Avantika Kadapatti, Adv.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **17.07.2026**

1. Learned Counsel appearing on behalf of Atlas Hospitality has informed the Court that an amicable settlement has arrived between the parties and accordingly, she does not wish to pursue the matter.

2. Learned Counsel appearing on behalf of Mypreferred Transformation and Hospitality Pvt. Ltd. has also confirmed the same.

3. Accordingly, the present petitions are disposed of as not pressed.

OM PRAKASH SHUKLA, J

JULY 17, 2026/at